

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE - 560 033.

Dated: **28 MAR 1995**

APPLICATION NO. 225 of 1995.

APPLICANTS: **Sri.K.Gopinathan,Bangalore.**

**V/S.,**

RESPONDENTS: **The Controller and Auditor General of India,  
New Delhi and another.**

To

1. **Sri.K.Gopinathan,Audit Officer(Retd),  
No.449,Fifth Cross,First N-Block,  
Rajajinagar,Bangalore-560 010.**
2. **Sri.G.Shanthappa,Addl.CGSC,  
High Court Bldg,Bangalore-1.**

Subject:- Forwarding copies of the Orders passed by the  
Central Administrative Tribunal,Bangalore-38.

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Please find enclosed herewith a copy of the Order/  
Stay Order/Interim Order, passed by this Tribunal in the above  
mentioned application(s) on 16-03-1995.

Issued on  
28/03/95

*7/c* *for* *ajay*  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATION NUMBER 225 OF 1995

THURSDAY, THIS THE 16TH DAY OF MARCH, 1995.

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

Mr. T.V. Ramanan,

.. Member(A)

Sri K. Gopinathan,  
Aged 59 years, S/o late Sri C.K.R. Sarma,  
Retired Audit Officer,  
Office of the Accountant General  
(Audit-I), Bangalore residing  
at No. 449, 5th Cross, 1st 'N' Block,  
Rajajinagar, Bangalore-10.

.. Applicant.

v.

1. The Comptroller and Auditor  
General of India, New Delhi.

2. The Accountant General (Audit-I),  
Karnataka, Bangalore.

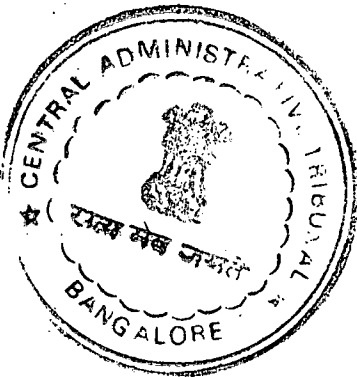
.. Respondents

(By Standing Counsel Shri G. Shanthappa)

ORDER

Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

After having heard this matter further, we would give it a total  
quietus as follows: Now that admittedly, the applicant has  
received payment of Rs. 105/- towards the Travelling Allowance  
claim which according to him was Rs. 231/-, we direct the appli-  
cant, if he is still to get some thing more than Rs. 105/- to  
make a fresh representation which will be considered and disposed  
off by the respondents according to law. This application stands  
disposed off accordingly. No costs.



TRUE COPY

Sd/-

Sd/-

MEMBER(A)

VICE-CHAIRMAN.

Section Officer

Central Administrative Tribunal  
Bangalore Bench  
Bangalore